

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 75/9/NCLT/AHM/2020

Coram: Hon'ble Mr. MADAN BALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 09.06.2020

Name of the Company:

Khaitan Steel Forgings
V/s
Bagpet Paper Pvt Ltd

Section:

Section 9 of Insolvency & Bankruptcy Code

ORDER

(Through video conferencing)

No one appears for the Operational Creditor.

Record reveals that no one had appeared for the Corporate Debtor on last two dates of hearing. It appears to us that the Operational Creditor is not interested to pursue this proceeding. Hence, the matter stands dismissed and disposed of for want of prosecution.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of June, 2020.